## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 32 OF 2016 AND APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 26<sup>th</sup> November, 2018

In the matter of:

Jindal Stainless (Hisar) Ltd. .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on *5-2-2019*.

Court Master/PPS

tpd/pk